

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 140 OF 2008

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

N.T.P.C. ... Appellant(s)

Versus

M.P. State Electricity Board & Ors. ... Respondent(s)

APPEAL NO. 134 OF 2008

APPEAL NO. 152 OF 2008

N.T.P.C. ... Appellant(s)

Versus

C.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent (s): Mr. Raghavendra S. Srivastava for BESCOM
(In Appeal 134/08)

APPEAL NO. 141 OF 2008 & I.A. No. 343 OF 2009

APPEAL NO. 146 OF 2008 & I.A. No. 347 OF 2009

APPEAL NO. 147 OF 2008 & I.A. No. 344 OF 2009

APPEAL NO. 149 OF 2008 & I.A. No. 345 OF 2009

APPEAL NO. 150 OF 2008 & I.A. No. 346 OF 2009

N.T.P.C. ... Appellant(s)

Versus

C.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent (s): Mr. Ravi Shankar (In 140/08)
Mr. Aditya Madan (in 140, 150, 146, 147, 141/08)
Mr. Manoj Kr. Sharma & Mr. Pradeep Misra
for U.P.P.C.L.
Mr. Shakil Ahmad for Mr. Gaurang Kanth for R.4
(in 152, 134, 150, 146,147,141,149/08)
M.K.Tomar (Rep.) for RRVPNL

ORDER

As agreed by the learned counsel for the parties, post the matter on **12.04.2010**.

(H.L.Bajaj)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Date: 11.03.2010